

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 326 OF 2020

Orange Business Service
India Technology Pvt. Ltd.

..... Petitioners

V e r s u s

Info Tech Corporation of Goa & anr.

..... Respondents

Mr. A. D. Bhohe and Ms. Kalpa Govenkar, Advocates for the Petitioners.

Mr. D. Pangam, Advocate General with Ms. Maria Correia, Additional
Government Advocate for the Respondent no.2.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 14th December, 2020

P.C.

1. Stand over to 8th February, 2021.

M. S. JAWALKAR, J.

M. S. SONAK, J.

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